

ITEM NO.2

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos.31288-31290/2011

(Arising out of impugned final judgment and order dated 21-09-2011 in WP No. 2906/2004 21-09-2011 in WP No. 899/2011 21-09-2011 in WP No. 357/2011 passed by the High Court Of Judicature At Bombay)

MAHARASHTRA STATE BOARD OF WAKFS

Petitioner(s)

VERSUS

SHAIKH YUSUF BHAI CHAWLA &amp; ORS.

Respondent(s)

([TO BE TAKEN UP AS ITEM NO. 1]

IA No. 126563/2020 - INTERVENTION APPLICATION)

WITH

SLP(C) No. 12288/2013 (IX)

SLP(C) No. 12290/2013 (IX)

SLP(C) No. 12295/2013 (IX)

SLP(C) No. 12291/2013 (IX)

SLP(C) No. 12293/2013 (IX)

SLP(C) No. 12281/2013 (IX)

(IA No. 1/2013 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 12296/2013 (IX)

SLP(C) No. 12277/2013 (IX)

SLP(C) No. 12271/2013 (IX)

SLP(C) No. 12268/2013 (IX)

SLP(C) No. 12266/2013 (IX)

SLP(C) No. 12260/2013 (IX)

SLP(C) No. 12298/2013 (IX)

SLP(C) No. 12300/2013 (IX)

SLP(C) No. 1132/2017 (IX)

SLP(C) No. 3136/2016 (IX)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 109978/2019  
FOR EXEMPTION FROM FILING O.T. ON IA 6931/2022  
FOR CLARIFICATION/DIRECTION ON IA 97958/2022  
IA No. 109978/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 97958/2022 - CLARIFICATION/DIRECTION  
IA No. 6931/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 8190/2014 (IX)  
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
1/2014  
FOR EXEMPTION FROM FILING O.T. ON IA 2/2014  
IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 2/2014 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 14177-14179/2013 (IX)

SLP(C) No. 14169/2013 (IX)

SLP(C) No. 12310-12312/2013 (IX)

SLP(C) No. 12307/2013 (IX)

SLP(C) No. 14176/2013 (IX)

SLP(C) No. 12259/2013 (IX)

SLP(C) No. 12305/2013 (IX)

SLP(C) No. 12303/2013 (IX)

SLP(C) No. 12302/2013 (IX)

SLP(C) No. 12304/2013 (IX)

SLP(C) No. 35777/2012 (IX)

SLP(C) No. 19726-19735/2012 (IX)  
(IA No. 21168/2020 - EXTENSION OF TIME)

SLP(C) No. 19725/2012 (IX)

SLP(C) No. 19721-19723/2012 (IX)

SLP(C) No. 19716/2012 (IX)

SLP(C) No. 19717/2012 (IX)

SLP(C) No. 19920/2012 (IX)

SLP(C) No. 19719-19720/2012 (IX)Hon

SLP(C) No. 19724/2012 (IX)

SLP(C) No. 16915/2012 (IX)

SLP(C) No. 35198/2011 (IX)

SLP(C) No. 35196/2011 (IX)

SLP(C) No. 32636/2011 (IX)

Hon

SLP(C) No. 19738-19744/2012 (IX)

SLP(C) No. 35776/2012 (IX)

SLP(C) No. 19736/2012 (IX)

SLP(C) No. 35764-35773/2012 (IX)

SLP(C) No. 35760/2012 (IX)

SLP(C) No. 35762-35763/2012 (IX)

SLP(C) No. 35759/2012 (IX)

SLP(C) No. 19782-19788/2012 (IX)

SLP(C) No. 19781/2012 (IX)

SLP(C) No. 19776-19778/2012 (IX)

(FOR CLARIFICATION/DIRECTION ON IA 147123/2018

IA No. 147123/2018 - CLARIFICATION/DIRECTION)

SLP(C) No. 19775/2012 (IX)

SLP(C) No. 19761-19772/2012 (IX)

SLP(C) No. 19759/2012 (IX)

SLP(C) No. 19747-19758/2012 (IX)

(FOR INTERVENTION/IMPLEADMENT ON IA 130903/2020Hon

IA No. 130903/2020 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 32129-32131/2011 (IX)

Date : 11-10-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MR. JUSTICE HRISHIKESH ROY

Mr. K. K. Venugopal, AGI  
Mr. Tushar Mehta, SGI  
Mr. K. M. Nataraj, ASG

Ms. Swati Ghildiyal, Adv.  
Mr. Shailesh Madiyal, Adv.  
Ms. Swarupma Chaturvedi, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Mayank Pandey, Adv.  
Mr. Madhav Sinhal, Adv.  
Mr. Amrish Kumar, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.  
Mr. Javed R. Shaikh, Adv.  
Mr. Sudhanshu S. Choudhari, AOR  
Mr. Mohd. Irshad Hanif, AOR  
Ms. Sihasini Sen, Adv.  
Mr. Mahesh P. Shinde, Adv.  
Ms. Rucha A. Pande, Adv.  
Mr. Veeraragavan M. Adv.  
Mr. Aarif Ali, Adv.  
Mr. Mujahid Ahmed, Adv.

Mr. Anil Anturkar, Sr. Adv.  
Mr. Abhay Anturkar, Adv.  
Mr. Harshvardhan Suryavanshi, Adv.  
Mr. Shrirang Katneshwarkar, Adv.  
Mr. Dhruv Tank, Adv.  
Miss Bhavya Pande, Adv.  
Mr. Tejasvi Kumar, Adv.  
Mr. Syed Sarfaraz Karim, Adv.  
Mr. Ambar Qamaruddin, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Murtaza Kachwalla, Adv.  
Mr. R. Sudhinder, Adv.  
Mr. Moinuddin Algaus Shaikh, Adv.  
Ms. Ekta Bhasin, Adv.  
Mr. Mustafa Hussain, Adv.  
Mr. Ashok Mathur, AOR  
Mr. Abeezer Faizallahboy, Adv.

Mr. Syed Ahmed Saud, Adv.  
Mohd. Parvez Dabas, Adv.  
Uzmi Jameel Husain, Adv.  
Mr. Aquib Baig, Adv.  
Mr. Mohd. Shahib, Adv.  
For M/S. Shakil Ahmad Syed, AOR

Mr. Yusuf Hatim Muchhala, Sr. Adv.  
Mr. Ejaz Maqbool, AOR  
Ms. Nandini Deshpande, Adv.  
Mr. Pravartak Pathak, Adv.  
Ms. Ankita Chaudhary, AOR  
Mr. Sagheer A. Khan, Adv.  
Ms. Akriti Chaubey, Adv.  
Mr. Saif Zia, Adv.

Mr. Vinay Navare, Sr. Adv.  
Ms. Sana Bangwala, Adv.  
Mr. Yusuf S. Bangwala, Adv.  
Ms. Gwen Karthika, Adv.  
Ms. Abha R. Sharma, AOR

Mr. Aaditya Aniruddha Pande, AOR

Mr. Sachin Patil, AOR

Mr. Ambar Qamaruddin, AOR

Mr. S. M. Jadhav, Adv.  
Mr. Brij Kishore Shah, Adv.  
Mr. Adarsh Kumar Pandey, Adv.  
Ms. Shivani Rautela, Adv.  
Ms. Apurva, Adv.  
Mr. Satyam Singh, Adv.

Mr. Nitin S. Tamwekar, Adv.  
Mr. Shshatalpa Sai Bandaru, Adv.  
Mr. K. Rajeev, AOR

Mr. Shishir K. Deshpande, AOR  
    Nilakanta Nayak, Adv.  
Mr. Amit Yadav, Adv.  
Ms. Rucha Pravin Mandlik, Adv.  
Mr. Mohit Gautam, Adv.

Mr. Amol Chitale, Adv.  
Mr. Nirnimesh Dube, AOR

Mr. Rahul Chitnis, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bhagla, Adv.

Mr. K. N. Rai, AOR

Mr. Gagan Gupta, AOR

Mrs. Bina Gupta, AOR

Mr. K. R. Sasiprabhu, AOR

Mr. Balaji Srinivasan, AOR

Mr. Sunil Kumar Verma, AOR

Mr. Ashok Mathur, AOR

Mr. A. Radhakrishnan, AOR

Mr. Gaurav Agrawal, AOR

Mr. Shishir Deshpande, AOR

Mr. Sakya Singha Chaudhuri, AOR

Mr. P. N. Puri, AOR

Mr. Rudreshwar Singh, Adv.

Mr. Kaushik Poddar, AOR

Ms. Isha Singh, Adv.

Ms. Sujata Kurdukar, AOR

Ms. Ankita Chaudhary, AOR

Mr. E. C. Agrawala, AOR

Mr. Sudhanshu S. Choudhari, AOR

Mr. T. Mahipal, AOR

Mrs. Yugandhara Pawar Jha, AOR

Mr. Kunal Verma, AOR

Mr. Ashwin Kumar Nair, Adv.

Mr. Punit Khanna, Adv.

Ms. Lavanya Dhawan, Adv.

Mr. Ritik Gupta, Adv.

Mr. Punit Gupta, Adv.

Mr. Praveen Kumar, AOR

Mr. Ankit Yadav, AOR

Mr. Tarun Mehra, Adv.

Mr. Chinmay Kholadkar, Adv.

Mr. Salonee Paranjape, Adv.

Mr. B. K. Pal, Adv.

Mr. Sunil Singh Chug, Adv.

Mr. Hitesh Kumar Sharma, Adv.

Mr. Akhileshwar Jha, Adv.

Ms. Yamini Sharma, Adv.

Ms. Pooja Sharma, Adv.

Ms. Deepti Hooda, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**List the matters tomorrow 12th October, 2022.**

**(JAGDISH KUMAR)  
COURT MASTER (SH)**

**(RENU KAPOOR)  
ASSISTANT REGISTRAR**